

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

I.A. Nos.17-18/2014 in Petition(s) for Special Leave to Appeal (C)  
No(s).17313-17314/2011

HOSPITALITY ASSOCIATION OF  
MUDUMALAI

Petitioner(s)

VERSUS

IN DEFENCE OF ENVIRONMENT &  
ANIMALS &ORS

Respondent(s)

(For intervention)

Date : 09/01/2017 These applications were called on for hearing  
today.

CORAM : HON'BLE MR. JUSTICE L. NAGESWARA RAO  
[IN CHAMBERS]

For Petitioner(s) Mr. Sanjay Singh, Adv.  
Mr. Prakash Kumar Singh, Adv.  
For Mr. Rajeev Singh, AOR

For Respondent(s) Caveator-in-person  
  
Mr. B. Balaji, AOR  
Mr. Muthu, Adv.  
  
Ms. Gunwant Dara, Adv.  
Mr. G. S. Makkar, Adv.  
  
Mr. Shreekant N. Terdal, AOR  
  
Mr. Sridhar Potaraju, AOR  
  
Mr. Zulfiker Ali P. S, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Delay of three days in filing reply to the application for  
intervention is condoned.

I.A. Nos.17-18 of 2014 for intervention are allowed.

(RASHI GUPTA)  
SR.P.A.

(CHANDER BALA)  
COURT MASTER

